

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNAOA No.480 of 2005Date of order : 8th August, 2005.C O R A M

Hon'ble Mr. Justice P.K.Sinha, Vice-Chairman
 Hon'ble Mr. Mantreshwar Jha, Member(Admn.)

Bhikho Mandal Applicant

Vrs.

Union of India & Ors. Respondents.

Counsel for the applicant : Shri R.K.Singh

Counsel for the respondents : Shri A.A.Khan, ASC

O R D E RBy P.K.Sinha, VC :-

This is an application for grant of second promotion to the applicant who had joined service in Group 'D' 5.2.1969. He got his first promotion and was inducted into Group 'C' service w.e.f. 9.4.1983. As per grounds given in para 4.4 of the application, the applicant became entitled for promotion after completion of 25 years of continuous service, which he completed on 5.2.1994 as per rules and conditions of the service. In course of arguments, the ld. counsel for the applicant submits that the applicant is

entitled for second promotion after completion of 25 years of service. He also submits that he has filed representations, vide Annexure-1 and Annexure-2, but to no avail. However, from the perusal of the representation, it does not appear that specifically prayer was made to grant him second promotion under Assured Career Progress Scheme, as it appears to have been pleaded in the O.A.

2. The ld. counsel for the applicant submits that the applicant would be retiring within about eight months time.

3. In that view of the matter and after hearing the ld. counsel for the respondents Shri A.A.Khan, the applicant is directed to make a detail representation before the Respondent No.2 for his promotion within one month of this order. If such representation is made, alongwith a copy of this order and a copy of the O.A. with annexures, that will be considered by the Respondent No.2, The Chief Personnel Officer, East Central Railway, Hazipur ^{under A.C.P. Scheme} ^{who would} ^{as} dispose of the same in accordance with the extant rules and law by speaking order, within three months of the receipt of the representation.

4. With the aforesaid order, this O.A. is disposed of.

[Mantreshwar Jha] M[A]

[P.K.Sinha] VC

mps